

BENCH-I

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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB No.592/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company	IDBI Bank Ltd. -Vs-Manor Floatech Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. PRADIP KUMAR DAS
Advocate.
2. Miss Urmila Chakraborty
Advocate. On behalf. Subhasit Das
04.01.2018
3. Mr. SUBHAJIT DAS
Advocate.
4. A.K. Dhadhaniya → Shroo - for applicant
5. D. Chakraborti → Shroo - for applicant
6. Mr. RATNANKO BANERJEE - for the Respondent

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

8d
(Jinan K.R.)
Member (J)

9d
(V.P.Singh)
Member (J)